

THE HIGH COURT OF MEGHALAYA
AT SHILLONG
NOTIFICATION

Dated, Shillong 11th Sept, 2018

No.HCM.II/169/2016/ In exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 60 and 62 of the High Court of Meghalaya (Recruitment and Conditions of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice is pleased to re-engage Smti. Margaret B. Challam, as Director of the Meghalaya State Judicial Academy for another period of 6 (six) months w.e.f 01.10.2018 on same terms as in the order No. HCM.II/169/2016/2406 dated 6th July, 2017.

By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/169/2016/ 4700A

Dated, Shillong 11th Sept, 2018.

Copy to:-

1. The Joint Registrar-cum- Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong for his Lordship's information.
3. The Registrar, High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Treasury Officer (S), Shillong.
7. Smti. Margaret B. Challam, Retd. District & Sessions Judge, Dhanketi, Kharmalki Road, Shillong-793001.
8. The Registrar, High Court of Meghalaya, Shillong.
9. The Joint Registrars, High Court of Meghalaya, Shillong.
10. The Publisher, Meghalaya Gazette, Shillong. He is requested to publish the above Notification in the next issue of the Meghalaya Gazette.
11. The Deputy Registrars, High Court of Meghalaya, Shillong.
12. The Assistant Registrars High Court of Meghalaya, Shillong.
13. The Chief Librarian, High Court of Meghalaya, Shillong.
14. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
15. The Superintendent (Judl), High Court Of Meghalaya, Shillong.
16. The System Analyst, High Court of Meghalaya, Shillong.
17. The Accountant – cum – Cashier, High Court of Meghalaya, Shillong for information and necessary action.
18. Office Copy.


REGISTRAR GENERAL